

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/2/10(10)

[COPY – ORIGINAL WILL BE  
FORWARDED TO PERMANENT  
MISSIONS TO THE UNITED  
NATIONS IN NEW YORK]

The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

I. On **22 April 2010**, the Committee approved the **addition of the two entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## C. Individuals associated with Al-Qaida

**QI.B.279.10. Name:** 1: MOHAMED 2: BELKALEM 3: na 4: na

**Name (original script):** محمد بلكلام

**Title:** na **Designation:** na **DOB:** 19 Dec. 1969 **POB:** Hussein Dey, Algiers, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abdelali Abou Dher (عبد العالي ابو ذر) b) El Harrachi (الحراشي) **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 22 Apr. 2010 **Other information:** Convicted in absentia by Algerian tribunal on 28 Mar. 1996. Algerian international arrest warrant number 03/09 of 6 Jun. 2009 issued by the Tribunal of Sidi Mhamed, Algiers, Algeria. Algerian extradition request number 2307/09 of 3 Sep. 2009, presented to Malian authorities. INTERPOL File No. 19231/2009 of 26 June 2009; Control No. A-1819/6-2009. Father's name is Ali Belkalem. Mother's name is Fatma Saadoudi. Member of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.)

**QI.N.280.10. Name:** 1: TAYEB 2: NAIL 3: na 4: na

**Name (original script):** الطيب نايل

**Title:** na **Designation:** na **DOB:** Approximately 1972 **POB:** Faidh El Batma, Djelfa, Algeria **Good quality a.k.a.:** a) Djaafar Abou Mohamed (جعفر ابو محمد) b) Abou Mouhadjir (ابو مهاجر) c) Mohamed Ould Ahmed Ould Ali, born in 1976 **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 22 Apr. 2010 **Other information:** Convicted in absentia by Algerian tribunal on 28 Mar. 1996. Algerian international arrest warrant number 04/09 of 6 Jun. 2009 issued by the Tribunal of Sidi Mhamed, Algiers, Algeria. Algerian extradition request number 2307/09 of 3 Sep. 2009, presented to Malian authorities. INTERPOL File No. 19230/2009 of 26 June 2009; Control No. A-1818/6-2009. Father's name was Benazouz Nail. Mother's name is Belkheiri Oum El Kheir. Member of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.)

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

**II.** On **22 April 2010**, the Committee approved the deletion of the entry specified below from its Consolidated List. The Committee approved this de-listing following the review of this name, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

**Removed from Al-Qaida individuals Section C**

**QI.K.4.01. Name:** 1: AHMED 2: SAID 3: ZAKI 4: KHEDR

**Name (original script):** احمد سعيد زكي خضر

**Title:** na **Designation:** na **DOB:** 1 Mar. 1948 **POB:** Cairo, Egypt **Good quality a.k.a.:**

**a)** Ahmed Said Al Kader **b)** Abdul Rehman Khadr Al-Kanadi **c)** Shaikh Said Abdul Rehman **Low quality a.k.a.:** Al-Kanadi, Abu Abd Al-Rahman **Nationality:**

Canadian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 10 Apr. 2003, 26 Nov. 2004, 18 Jul. 2007) **Other**

**information:** Reportedly deceased in Oct. 2003.

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

The above-mentioned review pursuant to paragraph 25 of resolution 1822 (2008) is conducted with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the update of the Consolidated List on 12 April 2010, the Committee has concluded its review of the following names:

- Nurjaman Riduan Isamuddin (QI.I.87.03.) – review concluded on 13 April 2010.

- Al-Azhar Ben Mohammed Ben El-Abed Al-Tlili (QI.A.77.02.) – review concluded on 21 April 2010
- Riadh Ben Belkassem Ben Mohamed Al-Jelassi (QI.A.71.02.) – review concluded on 21 April 2010

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the ninth update of the List in 2010.

22 April 2010